

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 450 OF 2025

IN THE MATTER OF:

**DR. ANIL KUMAR PANDEY**

.....APPLICANT

**VERSUS**

**STATE OF U.P. U.P. & OTHERS**

.....RESPONDENTS

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**NEW DELHI**

**DATED: 18.05.2026**



**(PRADEEP MISRA & DALEEP DHYANI)**

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Supreme Court of India,

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IN THE MATTER OF:

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ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT,  
U.P. POLLUTION CONTROL BOARD

I, Ashutosh Chauhan, S/o. late Shri Ratan Singh Chauhan, aged about 45 years, Regional Officer, Uttar Pradesh Pollution Control Board, Gorakhpur, U.P. do hereby solemnly affirm and declare as under:



1. That I in the above noted capacity am well conversant with the facts and records of the present case, hence am competent to swear this affidavit.
2. That above noted matter came up for hearing on 16.03.2026 and the relevant part of the order is reproduced herein below:

"8. During the course of hearing today, Shri Pradeep Misra appearing on behalf of State PCB indicated that the compliance status of these 49

Girijesh Kumar Gupta  
NOTARY  
GORAKHPUR

*[Handwritten signature]*

units has been provided along with the response of the State PCB which provides the status thereof and also mentions that the show cause notices have been issued to the non-compliant units and their responses have been sought. Further, he also informed that based on the responses from these units, action will be initiated as per the environmental norms and action taken report will be filed by UPPCB."

3. That pursuant to the said order the present affidavit is being filed.
4. That an affidavit has already been filed by U.P. Pollution Control Board wherein it was informed that there are 49 water polluting industries in the industrial estate, out of which 7 were closed and 3 were complying with norms and the rest 39 industries were not complying norms.
5. That out of 39 industries, 29 were not complying with the norms with respect to Water (Prevention and Control of Pollution) Act, 1974, hence the Regional Office has recommended for issuance of show cause notice to those industries.
6. That the inspection of those non-complying units were made on 09.04.2026, 16.04.2026, 23.04.2026 and



Girjesh Kumar Gupta  
NOTARY  
GORAKHPUR

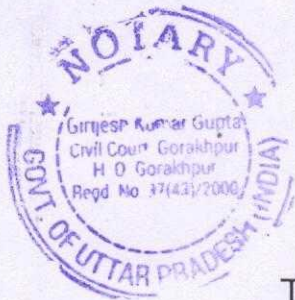
*[Handwritten Signature]*

29.04.2026. Out of this, closure order had already been passed against one unit namely M/s. Amar Hatchery, F-11, Sector 15, GIDA, Gorakhpur and its consent has been revoked. On inspection of rest 28 units it has been found that 4 units were non-operational and sample from 24 operational units were collected and sent to the Central Laboratory, UPPCB, Lucknow for analysis. As per the analysis report 15 units are complying with the standards and 9 units are not complying with the standards. A chart showing the status of 39 units is enclosed as Annexure-1.

7. That notice has also been issued to 39 units for compliance of Hazardous Waste Management Rules. Out of these 39 units, 5 units have applied for authorization under Hazardous Waste Management Rules and 34 units have not applied for authorization.

8. That thus the board will take action against all non-complying units.

The above facts are being placed before this Hon'ble Tribunal for its kind consideration.



882/26  
 I witnessed the Signature/Thumb Impression of the  
 Witness Ashutosh Chauhan  
 who signed and placed thumb impression  
 of the \_\_\_\_\_ 4:30 \_\_\_\_\_  
 before me on the \_\_\_\_\_  
 16-5-26 \_\_\_\_\_  
 and who has admitted the due execution of  
 the \_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_

*[Signature]*  
 DEPONENT

I identify the Signature  
 of Ashutosh Chauhan  
 He signed before me self  
Attested  
 \_\_\_\_\_

*[Signature]* 16/5/26  
 Girijesh Kumar Gupta  
 NOTARY  
 GORAKHPUR  
 RN-692989  
 88

VERIFICATION:

I, the abovenamed deponent do hereby verify that the contents of above affidavit are true to my knowledge derived from official record. No part of the same is false and nothing has been concealed therefrom.

VERIFIED ON THIS THE 16<sup>th</sup> DAY OF MAY, 2026 AT GORAKHPUR.

  
DEPONENT

*I declare under penalty of perjury that the contents of this affidavit are true and correct to the best of my knowledge and belief.*  
of Ashutosh Chauhan.  
He signed before me  
self AH

*16/5/26*  
2026

882/26

*Ashutosh Chauhan*  
16-5-26  
16/5/26  
2026  
U.P. 2989/88



*16/5/26*  
NOTARY  
GORAKHPUR

ANNEXURE-01										
Compliance Status of units										
Sr. No.	Name and Address of the unit	Inspection Date	Consent status	ETP STATUS		Compliance status wrt discharge standard		Compliance Status under Hazardous & other Waste(Management & Transboundary) Rules, 2016		Action Taken
				On Previous inspection	As current Inspection	On Previous inspection	As current Inspection	On Previous inspection	As current Inspection	
1	M/s Rungta Industries Pvt. Ltd. BL1, Sector-15, GIDA, Gorakhpur	29.04.2026	Granted	Operational	Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026
2	M/s Nand Textile, FE-13, Sec-13, GIDA, Gorakhpur	23.04.2026	Granted	ETP not Installed	ETP not Installed	Not Complying	Sample not collected due to industry was not operational	Not Complying	Complying	Show cause notice issued vide letter dated 10.04.2026
3	M/s High tech Medicare Devices Pvt Ltd, D-1/6A, D1/6B, Sec-13, GIDA, Gorakhpur		Granted	Operational	Operational	Complying	-	Not Complying	Not Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.
4	M/s J. M. Agro Product Pvt Ltd, D 1 /17, Sec-13, Gida, Gorakhpur		Granted	Not Applicable	Not Applicable	Complying	-	Not Complying	Not Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.
5	M/s Tulsi Surgical Devices, FL-8(B), Sec-13, GIDA, Gorakhpur		Granted	Not Applicable	Not Applicable	Complying	-	Not Complying	Not Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.
6	M/s Amar Ujala Ltd, AL-21, Sec-13, GIDA, Gorakhpur		Granted	Operational	Operational	Complying	-	Complying	Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.
7	M/s Ranveer Singh (New unit Luxmi breeding farm), E-9, Sec-15, GIDA, Gorakhpur	16.4.2026	Granted	Not Operational	Not Operational	Non-Complying	Not Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026

8	M/s Sri Ram Foods Industries, E-22, Sec-15, GIDA, Gorakhpur	23.04.2026	Not Applied	Not Installed	Not Installed	Not Complying	Not Complying	Not Complying	Not Complying	show cause notice issued vide letter dated 12.03.2026
9	M/s Perfect Industries, C-5, Sec-15, GIDA, Gorakhpur	29.04.2026	Not Applied	Not Operational	Not Operational	Not Complying	Not Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 12.03.2026
10	M/s Nangalia food Industries Pvt Ltd, FE-12, Sec-13, GIDA, Gorakhpur	23.04.2026	Granted	Operational	Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026
11	M/s Royal Savera Foods Pvt Ltd, FL-1, Sec-13, GIDA, Gorakhpur	09.04.2026	Granted	Operational	Operational	Non-Complying	Complying	Not Complying	Complying	Show cause notice issued vide letter dated 12.03.2026
12	M/s S.P Chemical Works, D-1/4A Sector- 13, GIDA, Gorakhpur	09.04.2026	Granted	Operational	Operational	Not Complying	Complying	Complying	Complying	Show cause notice issued vide letter dated 12.03.2026
13	M/s Care Medical Device Ltd, D1/3, Sec-13, GIDA, Gorakhpur	29.04.2026	Granted	Not Installed	Not Installed	Not Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026
14	M/s Karandev Hetchery (Eggwet food and feed), D1/2A, Sec-13, GIDA, Gorakhpur	09.04.2026	Not Applied	Not Installed	Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause vide letter dated 12.03.2026
15	M/s Crazy Snacks, DL-2, Sec-13, GIDA, Gorakhpur	09.04.2026	Granted	Not Operational	Not Operational	Non-Complying	Not Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 12.03.2026
16	M/s Maa Vindhya wasni Industries, D-1/13D, Sec-13, Gida, Gorakhpur	09.04.2026	Granted	Operational	Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause vide letter dated 12.03.2026
17	M/s Aditya Motors Pvt Ltd, AL-7, Sec-13, GIDA, Gorakhpur	09.04.2026	Not Applied	Not Operational	Not Operational	Not Complying	Sample not collected due to industry was not operational	Not Complying	Not Complying	Show cause notice issued vide letter dated 12.03.2026
18	M/s Malik Breeding Firm, F1-11, Sec-13, GIDA, Gorakhpur	09.04.2026	Granted	Not Operational	Operational	Non-Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 12.03.2026
19	M/s Gorakhnath Agro Pvt Ltd, FL-26,27 GIDA, Gorakhpur	23.04.2026	Not Applied	Not Installed	Not Installed	Not Complying	Not Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026
20	M/s Dr. Sandhu Hatchery, FL-28, Sec-13, GIDA, Gorakhpur	09.04.2026	Rejected	Operational	Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 12.03.2026
21	M/s Shiv Hetchry, FL-28, Sec-13, GIDA, Gorakhpur	09.04.2026	Granted	Operational	Operational	Complying	-	Not Complying	Not Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.

22	M/s Bharti Research & Breeding Farm, FL-28, Sec-13, GIDA, Gorakhpur	23.04.2026	Granted	Not Operational	Not Operational	Not Complying	Not Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026
23	M/s HI-Tech Medics Pvt Ltd, AL-4, Sec-13, GIDA, Gorakhpur		Granted	Operational	Operational	Complying	-	Not Complying	Not Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.
24	M/s Harayana Breeding Firm, C-5, C-6, Sec-13, GIDA, Gorakhpur	29.04.2026	Granted	Not Operational	Not Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 29.04.2026
25	M/s Faithfull Comercial ltd, FL-3, Sec-13, GIDA, Gorakhpur		Granted	Operational	Operational	Complying	-	Not Complying	Not Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.
26	M/s Super Hina Hachtry, D-1/5DA, Sec-13, GIDA, Gorakhpur	23.04.2026	Not Applied	Not Operational	Not Operational	Non-Complying	Not Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026
27	M/s Suguna foods Pvt ltd, F-6, Sec-15, GIDA, Gorakhpur	16.04.2026	Granted	Not Operational	Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026
28	M/s Amar Hatchery, E-11, Sec-15, GIDA, Gorakhpur	16.04.2026	revoked	Not Operational	Not Operational	Not Complying	Sample not collected due to industry was not operational	Not Complying	Not Complying	closure order already issued
29	M/s Rathi Hachtries, A-9, Sec-15, GIDA, Gorakhpur	16.04.2026	Granted	Not Operational	Operational	Non-Complying	Not Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 09.04.2026
30	M/s Shiva Industries, A-10, Sec-15, GIDA, Gorakhpur	23.04.2026 & 29.04.2026	Granted	Operational	Operational	Not Complying	Sample not collected due to industry was not operational	Not Complying	Not Complying	Show cause notice issued vide letter dated 12.03.2026
31	M/s Niine Pvt Ltd, Plot No - 12, Sec-15, GIDA, Gorakhpur		Granted	Operational	Operational	Complying	-	Not Complying	Not Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.
32	M/s Jagran Prakashan limited, K-31, Sec-15, GIDA, Gorakhpur		Granted	Operational	Operational	Complying	-	Not Complying	Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.

33	M/s Eastern Doors, K-5, Sec-15, GIDA, Gorakhpur		Granted	Not Applicable	Not Applicable	Complying	-	Not Complying	Not Complying	A notice has been sent to Industry for compliance of Hazardous waste Management rules.
34	M/s Vision Parental Pvt ltd, A2/44-45, Sec-15, GIDA, Gorakhpur	29.04.2026	Granted	Operational	Operational	Non-Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 06.04.2026
35	M/s Indian Oil Corporation ltd, J-L, Sec-15, GIDA, Gorakhpur	29.04.2026	Granted	Operational	Operational	Non-Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 23.03.2026
36	M/s Dev Kripa food Beverages, E-27, Sec-15, GIDA, Gorakhpur	16.04.2026	Not Applied	ETP Not Installed	ETP Not Installed	Non-Complying	Sample not collected due to industry was not	Not Complying	Not Complying	Show cause notice issued vide letter dated 06.04.2026
37	M/s Crazy Bakery Udyog Pvt ltd, G-3Q, G-3A, Sec-15, GIDA, Gorakhpur	16.04.2026	Granted	Operational	Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 12.03.2026
38	M/s G.K Foods & Beverages, A-1/21, Sec-15, GIDA, Gorakhpur	16.04.2026	Granted	Operational	Operational	Not Complying	Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 10.04.2026
39	M/s Indian Tankers Pvt ltd, B-1/3, Sec-15, GIDA, Gorakhpur	09.04.2026	Not Applied	ETP Not Installed	ETP Not Installed	Not Complying	Not Complying	Not Complying	Not Complying	Show cause notice issued vide letter dated 12.03.2026